

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

O R D E R

No: 759 Dated: 07-04-2017.

In partial modification of High Court Order NO.666 dated 18-08-2017, Mrs. Nusrat Ali, 3rd Additional Munsiff/JMIC, Srinagar is nominated in place of Ms. Lubna Sultan, Munsiff/JMIC, Magam for attending the Jammu & Kashmir State Round Table Conference on Juvenile Justice System to be held on 9th and 10th of September, 2017 at SKICC, Srinagar.

By Order.


(Sanjay Dhar)
Registrar General

No: 23202/RS Dated: 07-09-2017

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairman of the Hon'ble Juvenile Justice Committee.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, Member of the Hon'ble Juvenile Justice Committee.
4. Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta, Member of the Hon'ble Juvenile Justice Committee.
.....for information of His Lordship.
5. Director, J&K State Judicial Academy, Srinagar
6. Principal District & Sessions Judge, Srinagar/Budgam.
.....for information and n/a.
7. Incharge NIC, High Court of J&K, Srinagar for uploading the same on the official Website of High Court of J&K.


Registrar General